

12. Castle Rock
13. Bellary
14. Hospet
15. Raichur
16. Belgaum
17. Gadag
18. Alnawuar
19. Basawanabageswade Road
20. MTS colony, Hubli

Outdoor treatment facilities are provided in the Railway Health Units. Complicated cases requiring Diagnostic and indoor treatment, are referred to Railway Hospitals, where necessary infrastructure and equipment for treatment of basic specialities like Medicines, Surgery, Obstetrics and Gynaecology are available.

(b) One Poly-clinic at Bangalore City is under construction and will open shortly. In Phase II, a 50 Bed Divisional Hospital is planned at Bangalore city. This is likely to be commissioned in 1987.

Ground Water Exploration

63. PROF NARAIN CHAND PARASHAR : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether ground water exploration has been given adequate priority in the Seventh Plan :

(b) if so, whether adequate funds have been provided for the sinking of tubewells and the deployment of rigs in the plan ; and

(c) if so, the break-up of allocations in this sector under the Central and State sectors for the Plan and the allocations for each year of the plan especially 1985-86 and 1986-87 ?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND) : (a) Yes, Sir. The Central Ground Water Board propose to drill about 4000 exploratory boreholes, which is over three times the achievements during VI Plan.

(b) and (c). A provision of about Rs.

2,805 crores under Plan Outlay and Rs. 3,515 crores under Institutional Finance has been made for VII Plan for Minor Irrigation including groundwater programmes. Out of the Plan Outlays, the Central and State Sector allocations are Rs. 135.00 crores and Rs. 2670 crores respectively. The anticipated expenditure on Minor Irrigation for 1985-86 and Outlays for 1986-87 are estimated as Rs. 520.53 crores and Rs. 571.35 crores respectively.

National Permits to Ex-Servicemen Transport Societies

64. PROF. NARAIN CHAND PARASHAR . Will the Minister of TRANSPORT be pleased to state :

(a) whether any preference is given to Ex-servicemen Transport Societies in issuing National Permits ;

(b) if so, the details thereof ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : (a) to (c). Restriction on the number of national permits for public carriers, to the issued by the State Transport Authorities under Section 63(11) of the Motor Vehicles Act, 1939, have been removed. Now any person, ordinarily resident in the State/Union Territory, on application for a permit shall be granted, such permit, subject to his satisfying usual conditions prescribed in the Motor Vehicle Act, 1939. In view of this, the question of stipulating any preference category does not arise.

As for national permits for tourist vehicles, similar liberalization has been contemplated to be effected through the proposed comprehensive legislation.

Expansion of Medical Facilities in Hilly Areas During Seventh Plan

65. PROF. NARAIN CHAND PARASHAR : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Seventh Five Year Plan provides for the adequate expansion of

Medical facilities in the country in general and in the hilly and backward areas in particular ;

(b) if so, whether any plan has been drawn up to open additional hospitals, primary health centres and community health centres during Seventh Plan in the hilly states regions ;

(c) if so, the details thereof Statewise for each year of Seventh Plan ; and

(d) if not, whether priority is proposed to be given to hilly States/regions in the programme to be drawn up in this regard ?

THE MINISTER OF STATE IN THE
MINISTRY OF HEALTH AND FAMILY

WELFARE (KUMARI SAROJ KHAPARDE) : (a) Yes, Sir.

(b) and (c). Health Care facilities in hilly and tribal areas are being provided under the Minimum Needs Programme. The National norms for establishment of a Sub-Centre for coverage of 5,000 population and a Primary Health Centre for serving a population of 30,000 and liberalised in respect of hilly/tribal areas to 3,000 and 20,000 population respectively.

A statement indicating the number of PHCs/Community Health Centres proposed to be established in various/States UTs during the Seventh Five Year Plan period is given below.

(d) Does not arise.

STATEMENT

STATEMENT SHOWING NUMBER OF PRIMARY HEALTH CENTRES
COMMUNITY HEALTH CENTRES PROPOSED TO BE
ESTABLISHED DURING 7TH PLAN

State/U.T.	Primary Health Centres			Community Health Centres		
	1985-86	1986-87	VII Plan	1985-86	1986-87	VII Plan
1	2	3	4	5	6	7
1. Andhra Pradesh	100	100	1150	18	20	100
2. Assam	20	35	200	5	7	30
3. Bihar	200	200	1500	10	15	97
4. Gujarat	50	100	690	20	15	100
5. Haryana	50	40	212	10	10	50
6. Himachal Pradesh	15	16	83	1	1	7
7. J and K	50	50	200	3	3	15
8. Karnataka	50	50	805	15	—	86
9. Kerala	100	144	833	—	25	100
10. Madhya Pradesh	—	100	731	10	10	100
11. Maharashtra	—	50	261	45	50	78
12. Manipur	4	8	33	4	3	10
13. Meghalaya	13	9	22	2	2	8
14. Nagaland	2	2	12	1	—	6
15. Orissa	60	100	500	25	10	92
16. Punjab	—	40	330	12	10	56

1	2	3	4	5	6	7
17. Rajasthan	10	40	702	5	10	25
18. Sikkim	1	1	2	1	—	4
19. Tamil Nadu	300	100	1057	25	2	120
20. Tripura	2	2	15	2	3	7
21. Uttar Pradesh	340	500	2500	52	56	259
22. West Bengal	75	100	488	30	20	184
23. A and N Islands	2	2	5	—	1	3
24. Arunachal Pradesh	5	6	25	1	2	7
25. Chandigarh	—	—	3	—	—	—
26. D and N Haveli	1	1	—	—	—	2
27. Delhi	—	—	—	—	—	—
28. Goa, Daman and Diu	—	2	7	—	1	2
29. Lakshadweep	—	—	—	—	—	—
30. Mizoram	3	4	18	1	1	4
31. Pondicherry	2	2	6	—	1	1
All India Total :	1455@	1804	12390@	298	278	1553

@ = Indicating 13 Subsidiary Health Centres to be established by conversion of dispensaries.

NOTE :—The year-wise targets for the years 1987-88, 1988-89 and 1989-90 will be fixed during the discussions in Annual Plan proposals of various States for these years.

Plan of action to Implement National Policy on Education

66. PROF. NARAIN CHAND PRASHAR :

SHRIMATI KISHORI SINHA :

SHRI SHANTARAM NAIK :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether any plan of action has been drawn up for the implementation of the national policy on education ;

(b) if so, the details of the action plan and the likely date by which it would be initiated ;

(c) the names of the States which are yet to concur with the policy, their objections, if any ; and

(d) the steps taken by the Union Government to persuade the remaining States to implement to plan ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE (SHRIMATI KRISHNA SAHI): (a) and (b). The Plan of Action prepared by a number of Task Forces will be discussed in the meeting of the CABE scheduled to be held on August 1-2, 1986.

(c) and (d). The new Education Policy is a result of consultation and consensus between the Centre and the States.

Major Deficiencies in National Highway System

67. SHRI R.P. DAS : Will the Minister of TRANSPORT be pleased to state :

(a) the major deficiencies in the existing National Highway system, both kilometre-